

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No.1272/2023

STATE OF U.P.

Appellant(s)

VERSUS

SHYAM SINGH @ KARIYA & ANR.

Respondent(s)

Date : 27-06-2024 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MANOJ MISRA
HON'BLE MR. JUSTICE S.V.N. BHATTI
(VACATION BENCH)

For Appellant(s) Mr. Ankit Goel, AOR
Mr. Nikhil Sharma, Adv.
Mr. Sahil Patel, Adv.

For Respondent(s) Ms. Anjale Patel, Adv.
Mr. Sanjeev Malhotra, AOR

UPON hearing the counsel the Court made the following
O R D E R

- 1 At the request of the counsel for the appellant, list the matter after three weeks.

(CHETAN KUMAR)
A.R. -cum-P.S.

(NIDHI WASON)
Court Master